आयकर अपीलीय अधिकरण
INCOME TAX APPELLATE TRIBUNAL

Ministry of Law and Justice, Department of Legal Affairs,
Government of India,
ROOM NO. 101, AYAKAR BHAWAN, M. A. ROAD, VARANASI-221002
Email : varanasi.bench@itat.nic.in

No.F.01-Jd(ATVns)/2026 Date – 03.08.2026

न्यायपीठ का पुर्नगठन / REVISED BENCH CONSTITUTION

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खण्ड पीठ / Division Bench		
दिनांक 03.08.2026 से	Hon'ble Justice (Retd.) Shri C. V. Bhadang , President, ITAT & Hon'ble Shri Nikhil Choudhary, Accountant Member	Physical Hearing at Ayakar Bhawan, Varanasi
दिनांक 04.08.2026 से दिनांक 07.08.2026	Hon'ble Shri Sudhanshu Srivastava, Judicial Member & Hon'ble Shri Nikhil Choudhary, Accountant Member	
एकल सदस्यीय पीठ / Single Member Bench		
दिनांक 03.08.2026 से दिनांक 07.08.2026	Hon'ble Shri Sudhanshu Srivastava, Judicial Member	Physical Hearing at Ayakar Bhawan, Varanasi

सहायक रजिस्ट्रार

प्रतिलिपीः–

1. Sr. Departmental Representative, Allahabad/Varanasi.
2. ITAT Bar Association, Varanasi.
3. The Assistant Registrar, ITAT, Lucknow for information.
4. The Assistant Registrar, ITAT, Allahabad for information.

सहायक रजिस्ट्रार